

# THE HIGH COURT OF MEGHALAYA AT SHILLONG

## NOTIFICATION

Dated Shillong\_\_November, 2018

**NO.HCM.II/123/pt/2015/Estt/ \_\_\_**: The High Court of Meghalaya is pleased to declare the following days to be observed as holidays in respect of all Subordinate Criminal Courts during the year 2019.

Sl. No.	Holidays	Dates	Days	No. of Days
1.	New Year's Day	1 <sup>st</sup> January	Tuesday	1 day
2	Republic Day	26 <sup>th</sup> January	Saturday	1 day
3	Maha Shivaratri	4 <sup>th</sup> March	Monday	1 day
4	Dol Jatra (Holi)	21 <sup>st</sup> March	Thursday	1 day
5	Good Friday	19 <sup>th</sup> April	Friday	1 day
6	Shad Suk Mynsiem	Date to be notified	.....	1 day
7	Buddha Purnima	18 <sup>th</sup> May	Saturday	1 day
8	Id-ul-Fitr	05 <sup>th</sup> June	Wednesday	1 day
9	U Tirot Sing Day	17 <sup>th</sup> July	Wednesday	1 day
10	Behdeinkhlam	Date to be notified	-	1 day
11	Id-ul-Zuha	12 <sup>th</sup> August	Monday	1 day
12	Independence Day	15 <sup>th</sup> August	Thursday	1 day
13	Janmashtami	24 <sup>th</sup> August	Saturday	1 day
14	Muharram	10 <sup>th</sup> September	Tuesday	1 day
15	Unitarian Day	18 <sup>th</sup> September	Wednesday	1 day
16	Mahatma Gandhi's Birthday	2 <sup>nd</sup> October	Wednesday	1 day
17	Dussehra (Durga Puja)	08 <sup>th</sup> October	Tuesday	1 day
18	Deepawali Holiday	27 <sup>th</sup> October	Sunday	1 day
19	Id-i-Milad-un-Nabi	10 <sup>th</sup> November	Sunday	1 day
20	Guru Nanak's Birthday	12 <sup>th</sup> November	Tuesday	1 day
21	Nongkrem Dance	Date to be notified	-	1 day
22	Wangala Dance	Date to be notified	-	1 day
23	Seng Kut Snem	23 <sup>rd</sup> November	Saturday	1 day
24	Pa Togen N Sangma	12 <sup>th</sup> December	Thursday	1 day
25	Death Anniversary of U Soso Tham	18 <sup>th</sup> December	Wednesday	1 day
26	Christmas Holiday	23 <sup>rd</sup> & 26 <sup>th</sup> December	Monday & Thursday	4 days
27	Death Anniversary of U Kiang Nongbah	30 <sup>th</sup> December	Monday	1 day



**Note:-**

1. In addition to the aforesaid holidays all Courts shall remain closed on such days as are observed as Local Holidays in Executive Offices and also on days which are observed as Public Holidays under Section 25 of the Negotiable Instrument Act, 1881 (XXV of 1881).
2. If any of the festival does not fall on the date notified above, necessary notification changing the date will be issued in due course of time.

**REGISTRAR GENERAL**

**Memo. NO.HCM.II/123/pt/2015/Estt./5859A Dated Shillong 30<sup>th</sup> November, 2018.**

**Copy to :-**

1. *The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.*
2. *The Private Secretary to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.*
3. *The Private Secretary to Hon'ble Mr. Justice H. S Thangkhiew, High Court of Meghalaya, Shillong.*
4. *The PA to Registrar General, High Court of Meghalaya, Shillong.*
5. *The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/Ampati.*
6. *The Director, Meghalaya State Judicial Academy, Shillong.*
7. *The Registrar I & II, High Court of Meghalaya, Shillong.*
8. *The Deputy Registrar, I, II & III, High Court of Meghalaya, Shillong.*
9. *The Assistant Registrar, I, II, III, IV & V High Court of Meghalaya, Shillong.*
10. *The Chief Librarian, High Court of Meghalaya, Shillong.*
11. *The Chief Translator (I/c Procurement Section), High Court of Meghalaya, Shillong*
12. *The Public Relations Officer, High Court of Meghalaya, Shillong.*
13. *The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.*
14. *The Superintendent I & II, High Court of Meghalaya, Shillong.*
15. *The PS to the Advocate General of Meghalaya, Shillong.*
16. *The President/Secretary, Meghalaya High Court Bar Association, Shillong.*
17. *The President/Secretary, Shillong Bar Association, Shillong.*
18. *Notice Board.*
19. *Office file.*

  
**REGISTRAR GENERAL**